

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 105
CP (IB) No. 20/CB/2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Magnum Sea Foods Ltd.

.....Applicant

V/S

Ashadeep Aquaculture Pvt. Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Anand Chandra Swain, Advocate

For the Respondent

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

ORDER

Ld. Counsel Mr. Anand Chandra Swain appeared for the petitioner. This is an application filed under Section 9 IBC, 2016.

Ld. Counsel Mr. Saswat Kumar Acharya appears for the respondent.

Respondent counsel states that the stay order granted by Hon'ble High Court of Orissa in WP (C) No. 6941/2023 continues. In view of the same, matter adjourned to 26.09.2024.

In case of early disposal of the matter by the Hon'ble High Court, the parties may mention the same for early listing.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)